

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No. 579/2016

UNION OF INDIA & ORS.

Appellant(s)

VERSUS

CDR. RAVINDRA V. DESAI

Respondent(s)

WITH

Criminal Appeal No. 574/2016

Date : 31-01-2018 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. SIKRI  
HON'BLE MR. JUSTICE ASHOK BHUSHAN

For Appellant(s)

Mr. Maninder Singh, ASG.  
Mr. R. Balasubramanian, Adv.  
Mr. Amit Sharma, Adv.  
Ms. Aarti Sharma, Adv.  
Mr. Prabhas Bajaj, Adv.  
Mr. Akshay Amritanshu, Adv.  
Mr. Mukesh Kumar Maroria, AOR

Dr. Harshvir Pratap Sharma, Adv.  
Mr. A. K. Srivastava, Adv.  
Mr. Pankaj Kumar, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Heard in part.

List the matters tomorrow, 01<sup>st</sup> February, 2018.

(NIDHI AHUJA)  
COURT MASTER

(MALA KUMARI SHARMA)  
COURT MASTER